

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4098/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, 9th November, 2020

Sub:- Casual Leave.

Ref:- Letter dated 28.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for a period of five days, i.e. on 07.11.2020, 09.11.2020, 10.11.2020, 11.11.2020 and 12.11.2020 along with station leave permission from the 01.11.2020, has been granted. Shri P.B. Dutta, Joint Registrar, Itanagar Permanent Bench, will look after the duties of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/4099/A, dated 9.11.2020

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

P. Das